

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 874
ANSWERED ON 7TH DECEMBER, 2023**

NH-744 GREENFIELD HIGHWAY

874. SHRI N.K. PREMACHANDRAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to construct the NH-744 Green Field Highway in Kollam Lok Sabha Constituency in a time bound manner;**
- (b) if so, the details of action taken thereon;**
- (c) the details of funds estimated for the project construction of Green Field Highway NH-744 in Kollam;**
- (d) the details of action taken to complete the land acquisition process for developing NH-744 Green Field Highway in Kollam Lok Sabha Constituency;**
- (e) the reasons for delay in disbursing compensation for land acquisition;**
- (f) the details of the State Government's 25 per cent share for land acquisition;**
- (g) whether the Union Government has requested for GST and royalty exemption for NH-744 Green Field Highway; and**
- (h) whether the Government proposes further proceedings where the period of 3a notification has expired and if so, the details thereof?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) to (d) Yes Sir, The proposal to develop Kadambattukonam-TN/KL border section of NH-744 in Kollam & Thiruvananthapuram District in Kerela is part of Bharatmala Pariyojana with total capital cost of Rs 2570 Crore.

(e) to (h) Govt. of Kerala has requested Ministry to exempt them from sharing 25% land Cost for the Project. On this, Ministry has requested Govt. of Kerala to exempt state GST and royalty for the said project. Reply to same is awaited from Govt. of Kerala.
